GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE LOK SABHA

UNSTARRED QUESTION NO. 3900. TO BE ANSWERED ON TUESDAY, THE 12^{TH} AUGUST, 2025. LIST OF PRODUCTS AWAITING GI TAG

3900. KM. SUDHA R:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state: वाणिज्य एवं उद्योग मंत्री

- (a) the number and the list of products that have been given GI tag under the Geographical Indications of Goods (Registration and Protection) Act,1999, State-wise;
- (b) the number and the list of products that have applied for GI tag under the Geographical Indications of Goods (Registration and Protection) Act,1999 and are pending before the GI Registry, State and year-wise;
- (c) the list of products that are awaiting GI tag from the Mayiladuthurai Lok Sabha Constituency and the Cauvery Delta districts in Tamil Nadu; and
- (d) whether there is any deliberate delay in awarding GI tag to products from Tamil Nadu, if not, the reasons therefor along with the list of products awaiting GI tag in Tamil Nadu?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद) THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY (SHRI JITIN PRASADA)

- (a): As per the provisions of the Geographical Indications of Goods (Registration and Protection) Act,1999; GI tag has been granted to 697 products till 01.08.2025. Out of 697 products; 658 products are from India and 39 are from foreign countries. The list of these registered GI products as per the state is available on DPIIT's website under the link
 - https://dpiit.gov.in/sites/default/files/Registered_GIApplications_11August2025.pdf
- (b): The number of the products that have been applied for GI Tag and are pending before the office of Geographical Indications Registry is 659. The list of the products pending GI Tag as per State and year is available on DPIIT's website under the link
 - https://dpiit.gov.in/sites/default/files/pending GI Applications 11August2025.pdf
- (c): The number of products awaiting registration of GI tag from Mayiladuthurai Lok Sabha constituency and the Cauvery Delta districts in Tamil Nadu is 16 and the list is attached as **Annexure C**.
- (d): There are no regional criteria or bias in granting registration to a GI application. Once an application is received it is examined as per provisions of Geographical Indications of Goods (Registration and Protection) Act, 1999 and the Rules, 2002. The applicant must comply with these legal requirements. Upon satisfactory compliance, the application is processed in accordance with the GI Act and Rules. A total of 93 applications from the state of Tamil Nadu are currently pending at different stages of registration process and details is available on DPIIT's website under the link https://dpiit.gov.in/sites/default/files/pending_GI_Applications_11August2025.pdf.

ANNEXURE - C

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 3900 FOR ANSWER ON 12.08.2025.

Pending GI Application from the district and Blocks of Cauvery Delta Region, Tamil nadu

SL No.	App. No.	Geographical Indications	Status	Date of Filing	Goods	GI Areas	Remarks
1	617	Seeraga Samba Rice	Examination	08.06.2018	Agricultural	Nagapattinam district, Tiruchirapalli district, Thanjavur district	Scheduled for hearing for disposal of application
2	770	Ambasamudram Choppu Saman (Wooden Toys)	Examination	19.07.2021	Handicraft	Thiruchrapalli District	Advertised
3	857	Worraiyur Cotton Saree	Examination	25.03.2022	Textiles	Thiruchrapalli District	Advertised
4	1123	Peravurani Coconut	Pre-Examination	11.08.2023	Agricultural	Thanjavur	Pre Hearing Completed. Application proceeds for evaluation by Experts Committee
5	1125	Veeramangudi Achu Vellam (Jaggery)	Pre-Examination	14.08.2023	Food Stuff	Thanjavur	Pre Hearing Completed. Application proceeds for evaluation by Experts Committee
6	1132	Kottumulai Kathri (Brinjal)	Pre-Examination	21.08.2023	Agricultural	Cuddalore	Pre Hearing Completed. Application proceeds for evaluation by Experts Committee
7	1134	Sengal Thuvarai	Pre-Examination	21.08.2023	Agricultural	Karur	Pre Hearing Completed. Application proceeds for evaluation by Experts Committee
8	1275	Senkanthal Seed	Pre-Examination	13.06.2024	Agricultural	Karur	Reply to FCR Received. Application shall proceed for pre-hearing.
9	1292	Bhuvanagiri Mithi Pagarkai	Pre-Examination	26.06.2024	Agricultural	Cuddalore	Reply to FCR Received. Application shall proceed for pre-hearing.
10	1403	Koorainadu Silk Cotton Sarees	Pre-Examination	26.12.2024	Textiles	Mayiladuthurai	Reply to FCR Received. Application shall proceed for pre- hearing.

11	1342	Thiruvaduthurai Seevali	Pre-Examination	09.08.2024	Handicraft	Mayiladuthurai distirct, Thanjavur, Nagapatinam, Thiruvarur	Awaiting reply from Applicant to FCR
12	1343	Thanjavur Kannadi Kalaiporul	Pre-Examination	09.08.2024	Handicraft	Thanjavur	Awaiting reply from Applicant to FCR
13	1409	Cuddalore Clay Toys	Pre-Examination	30.12.2024	Handicraft	Cuddalore	Awaiting reply from Applicant to FCR
14	1534	Adhanakootai Cashew	Pre-Examination	09.05.2025	Agricultural	Pudukottai district	Awaiting reply from Applicant to FCR
15	1566	Nallur Varagu	Pre-Examination	19.06.2025	Agricultural	Cuddalore	Awaiting reply from Applicant to FCR
16	1568	Vedharanyam Mullai	Pre-Examination	19.06.2025	Agricultural	Nagapattinam district	Awaiting reply from Applicant to FCR
